

Smt. Sadhana M. Solomon W/O Retired,
Solomon.

N.Y. 91.92 Y.P. 31.3.91

Statement of Income :

Part- (I)

Rental Income

(1) Rent received P.M. 3000 = 00 Rs. 36000 = 00

(A) Less $\frac{1}{8}$ th repairing Rs. 6000 = 00

(B) G.I. collection charges Rs. 9160 = 00 } 8160 = 00

Rs. 8160 = 00

Net. Rs. 97840 = 00

Part- (II)

Agricultural Income Rs. 12000 = 00

Actual tax comes Rs. ~~1752 = 00~~ 1752 = 00

Deduction u/s 88 Rs. 1000 = 00

H.S.C. Rs. 5000 = 00

20% Rebate Rs. 1000 = 00

Rs. 752 = 00 Tax Paid by
Challen.

House hold exp. Rs. 10,000 = 00

Smt. Sachana Solanion
 2010h

Assets 1946.91 (21/2/90)
 Liabilities 1946.91

Statement of Income

Income estimated from R 17000:00
 R 2000:00

1. R 1000:00
 R 1000:00
 R 200:00
1956

Income estimated from R 2,000:00
 business fictitious R 10,010:00

R 10,010:00

Income R 10,000:00

Income for payable
 etc 1000 R 300:00

ACKNOWLEDGEMENT
(To be filled by the assessee in duplicate)

I.T.S. 2

FOR OFFICE USE ONLY.
(All entries under this column are to be filled in by office only)
AO Code

Name (In block letters, surname first) **SMT - SOLOMAN SATHANA**
Address (In block letters) **SOLOMAN BANGLA DAMOH**

PAN
Asst. year **1990-91**
Due date of return **31/3/90**
(Amount in Rs.)
17010=00

- 1) Total income as per return **17010=00**
- 2) Advance tax paid on or before 15th Sept. **NA**
- 3) Advance tax paid between 16th Sept. & 15th Dec. **NA**
- 4) Advance tax paid between 16th Dec. & 31st Mar. **NA**
- 5) Total tax deducted and collected at source **NA**
- 6) Aggregate of tax and interest paid on self assessment u/s 140A **200=00**
- 7) Date of payment of tax u/s 140A **NA**

8) Status (For status give appropriate code) **01** Name & Signature of the dealing asst., date

Head of Income

- 9) Salaries **NA**
- 10) Income from house property **RS 12010=00**
- 11. Profits and gains from (i) Speculation business **NA**
business and profession (ii) Other business/profession **19010=00**
- 12) Capital gains (Also give breakup of capital gains periodwise below)
upto 15/9 **NA** 16/9 to 15/12 **NA** 16/12 to 31/3 **NA**
- 13) Income from other sources **NA**
- 14) Aggregate loss (other than speculation loss) included under any head which is prohibited from being set off against income under another head **NA**
- 15) Brought forward losses and allowances entitled to be set off against this year's income **NA**

16) Admissible deductions under Chapter VIA	Section	Amount of Deduction
.....	NA
.....	NA
.....	NA
.....	NA
.....	NA

- 17) Income other than agricultural income included for rate purposes (Ch. VII) **NA**
- 18) 30% of book profits computed u/s.115J **NA**
- 19) Net agricultural income **10000=00**

20) Components of total income which are chargeable at special rates of tax (For Sec. 115BB also give date)	Section	Amount	Rate of tax	Amount	Rate of tax
[Note: To be filled in only if following sections are applicable 115A (read with sec. 90), 115B, 115BB, 115BBA, 115E, 161(1A), 164, 164A, 167B, 293A]	NA	NA	NA	NA	NA

21) Relief u/s 89(1)

- 22) Number of documents attached regarding prepaid taxes **1** Statement of Income
- 23) Number of other statements/documents attached to the return **1** Challan 140(a)
- 24) Total number of documents in figures and words **2** Two
Rukshna Sathana Soloman
- 25) Tax deductible/collectible at source **NA**
- 26) Whether liable to pay advance tax? **Yes/No**
- 27) Default u/s 271B? **Yes/No**
- 28) Non-resident? **Yes/No**

Date: _____ Signature of the assessee

Signature of the receiving official

Receipt No. _____

Date: _____

Name: **Rukshna Khan**
Stamp: **L.D.G.**

Signature of the A.O.
Name: _____
Designation: _____
Date: _____
Stamp: _____

16 AUG 1990

Assessment year 1980-81 31 3 81

Smt. Sadhana M. Lakshmi Devi

Statement of Income

A) Net Income as transferred from P 15500 = 00

The above sum of Rs. 15500 is transferred to the account of my business account.

Rs. 15500 = 00

B) Agricultural Income

Rs. 11000 = 00

Tax Rs. 4000 = 00

Note B) Landed House Property sold following

1) Smt. Sanyata Devi	Rs. 21000 = 00	Dt. 15 7 88
2) V. Venkateswara Kumar	Rs. 41000 = 00	Dt. 22 8 88
3) Ramgopal S. Annala Jain	Rs. 26000 = 00	Dt. 22 8 88
4) Sankar Kumar G. M.	Rs. 41000 = 00	Dt. 25 8 88
5) Ishwar Singh	Rs. 14000 = 00	Dt. 15 12 88
6) H. B. Singh	Rs. 40000 = 00	Dt. 22 2 89

Total → Rs. 227000 = 00C) Land Development charges Rs. 104000 = 00
as per Valuation certificate.D) Investment in House property Rs. 120000 = 00
Constr.

